

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 12 (RE-2002)/2002-2007

NEW DELHI, the 13th August, 2002

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraphs 2.1 and 2.4 of the Export and Import Policy, 2002-2007, the Central Government hereby makes the following amendments in the ITC(HS) Classification of Export and Import items, 2002-2007 and as amended from time to time:-

2. Under the heading “Fertilisers “ in Table B of Schedule 2 of the ITC(HS) Classification of Export and Import items, 2002-2007, the following new entry may be created after Item Code No. 3103 :

Code	Item Description	Policy	Nature of Restriction
3104	Muriate of Potash (MOP)	Restricted	Export permitted under licence.

2. This issues in public interest.

(L. MAN SINGH)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order etc.

(A.K.SRIVASTAVA)
DY. DIRECTOR GENERAL OF FOREIGN TRADE